## National programme for youth and adolescent development in West Bengal

878. DR. KANWAR DEEP SINGH: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of activities conducted under the National Programme for Youth and Adolescent Development (NPYAD) in West Bengal, for the last three years;

(b) the number of programme implementing agencies in West Bengal for the Programme and the funds released to them in 2013-14;

(c) whether a monitoring and evaluation study was undertaken on the performance of the program implementing agencies; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) Under the National Programme for Youth and Adolescent Development (NPYAD) Scheme, activities have been conducted in West Bengal in the components *viz.* Youth Leadership and Personality Development; Promotion of National Integration; Promotion of Adventure and Development and Empowerment of Adolescents.

(b) 17 Programme Implementing Agencies (PIAs) in West Bengal have been provided financial assistance of ₹ 65,40,578/¬ for implementing various activities under NPYA During 2013-14.

(c) and (d) The monitoring mechanism is inherent in the scheme of NPYAD, as the grantee organization, on completion of programme, is required to submit the details of the activities done under the programme along with performance report, list of participants indicating their age, gender, caste, funds utilization certificate and accounts statement duly signed by a Chartered Accountant, and an Inspection Report signed by either a State Govt. Officer or by a District Youth Coordinator of NYKS. The grants to PIAs are sanctioned every year after evaluation of their performance.

## Unorganised workers in the country

879. SHRI AAYANUR MANJUNATHA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

(a) the state-wise approximate number of unorganized workers in the country;

(b) whether Government proposes to strengthen social sector security for the unorganized sector;